

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) There are number of producers of Rifampicin from the intermediate/penultimate stages. There is only one producer of Rifampicin in the organised sector viz. M/s. Lupin Labs. Limited, whose production is being monitored by the Government. Details of production by this company in the last three years are as under:—

Year		Unit: Tonnes
1987-88	—	69.68
1988-89	—	56.79
1989-90	—	26.19*

\*(Estimated)

[*Translation*]

#### Modernisation of Pantnagar (Nainital) Airport

1891. SHRI M.S. PAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to expand and modernise the Pantnagar (Nainital) Airport; and

(b) whether Government also propose to construct an Airport at Haldwani for promoting tourism in Kumaon?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) and (b). No, Sir.

[*English*]

#### Small Car Production

1892. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) Whether Union Government have received a joint proposal from the Maruti Udyog Ltd. and its Japanese counterpart Suzuki Motors for the transfer of its entire small car production to India by Suzuki Motors;

(b) if so, the details of the proposal; and

(c) the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). No such formal proposal has been received by the Government. But it has been agreed between Maruti Udyog Ltd. and Suzuki Motor Company that after 1992 Suzuki would discontinue the production, and export to Europe, of the 800 CC car, and Maruti Udyog Ltd. would be the only source of supply of this car to this market. Government welcomes the decision of the two companies.

#### Manufacture of Sanitary Towels

1893. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether some entrepreneurs have been permitted to manufacture sanitary towels, an item reserved for the small scale;

(b) if so, the reasons thereof;

(c) whether the investment in plant and machinery by those units was within the investment limits prescribed for the small-scale sector at the time granting permission; and